

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/8469/2020

This the 21st day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Shabir Ahmad Wani, Age 45 years, S/o Gh. Mohd. Wani, R/o Sumbler Bandipora.
2. Tariq Ahmad Lone, age 46 years, S/o Gh. Qadir Lone, R/o Chuntimulla Bandipora.
3. Abdul Ahad Bhat, Age 47 years, S/o Habib Bhat, R/o Dangerpora Sumbal Bandipora

.....Applicants

(Advocate: Ms. Ishrat proxy counsel for Mr. Bhat Fayaz Ahmad)

Versus

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Govt. Education Department Civil Sectt. Jammu/Srinagar.
2. Director School Education Kashmir, Srinagar.
3. Chief Education Officer, Bandipora.
4. Zonal Education Officer, Bandipora.
5. Zonal Education Officer Sumbal Bandipora.

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. D.A.G. for Mr. Amit Gupta, ld. A.A.G)



ORDER

[O R A L]



Learned counsel for the applicant submits that the matter has become infructuous on account of certain developments which have taken place.

2. In view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as infructuous.

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun